

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**
4. **Shri A.H. Jung, Member**

IA No. 13/2006
in Petition No.131/2002

In the matter of

Approval of tariff for Talcher-Meramundali transmission line in Eastern
Region for the period 1.12.2003 to 31.3.2004

And in the matter of

Power Grid Corporation of India Ltd.

.....**Petitioner**

Vs

1. Bihar State Electricity Board, Patna
2. West Bengal State Electricity Board, Kolkata
3. Grid Corporation of Orissa Ltd., Bhubaneshwar
4. Damodar Valley Corporation, Kolkata
5. Power Deptt., Govt. of Sikkim, Gangtok
6. Jharkhand State Electricity Board, Ranchi

....**Respondents**

ORDER

The main petition for approval of tariff was heard on 31.1.2006. The Commission by its order dated 21.2.2006 directed the petitioner to place on record certain additional details, by 20.3.2006. The present application has been filed for extension of time up to four weeks for filing of the details called for. Let the details be filed by 17.4.2006 with a copy to the respondents.

2. With this order, IA stands disposed of.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 23rd March, 2006